

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.226 - CP 41 of 2017
Item No.227 – IA 163 of 2017
Item No.228 – IA 164 of 2017
Item No.229 – IA 165 of 2017
Item No.230 – IA 166 of 2017
Item No.231 – IA 167 of 2017
Item No.232 – IA 168 of 2017
Item No.233 –Comp. Appl. 36 of 2021

Proceedings under Section 241-242

IN THE MATTER OF:

Virendra R Gandhi & Ors
V/s

.....Applicant

Vadilal International Pvt Ltd & Ors

.....Respondent

Order delivered on ..30/11/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arjun Sheth, Adv.
For the Respondent : Mr. Saurabh Soparkar, Sr. Adv. a.w Mr. Parth
Contractor for R-2.4.5, Mr. Pavan Godiawala, Adv. for
R-3 & 7

ORDER

List for further consideration on 18.01.2023.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**